

COURT NO. 27**THE HONOURABLE SRI JUSTICE SUDDALA CHALAPATHI RAO**

To be heard on Friday the 16th day of October 2026(AFTER BENCH WORK WITH HACJ - HYBRID MODE)
NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceeding - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ADMISSION</u>					
1	CRP/3249/2026	Rathod Vijay, Vs Rathod Shivaji,	M BHUSHAN REDDY		KAMAREDDY
<u>PART-HEARD</u>					
2	AS/111/1995 IA 1/2026(Miscellaneous Petition) IA 2/2026(Additional Material Petition)	NAWAB MOHD.FAZLUDDIN KHAN Vs COLLECOR,RR DIST.23	MAHMOOD ALI RAVI SHANKAR	GP FOR APPEALS K RAGHUVVEER REDDY (R2) K S SUNEEL THE ADVOCATE GENERAL (R1)	RANGA REDDY MEMO FILED VIDE USR NO 84714/2026
<u>ADMISSION</u>					
3	CRP/1973/2026 IA 1/2026(Stay Petition)	Parsa Narayana Vs Kapil Chits (Hyderabad) Pvt. Ltd.	T V LAXMIKANTHAM	KAMASANI SUDHAKAR REDDY	KAMAREDDY R1 APP BY K. SUDHAKAR REDDY (22336) R2 TO R5 ARE NOT NECESSARY PARTIES VIDE CT
4	CRP/2809/2026 IA 1/2026(Condone Delay Petition)	Lokula Sangaraju Vs Garipally Sridhar @ Sridhar Rao	B SRINARAYANA		KAMAREDDY SR NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
5	CRP/2989/2026	V.Balakrishna Rao Vs V. Manohar Rao	JANARDHAN REDDY KOTHA	J ASHVINI KUMAR (R2)	KAMAREDDY R2 APP BY J ASHVINI KUMAR (411) R4 TO R9, R13 TO R20 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
<u>FINAL HEARING</u>					
6	CRLA/486/2008	CHENNA SRIPATHI, Vs STATE OF A.P., REP BY INSPECTOR OF POLICE, ACB,	NAGESHWARA RAO PAPPU	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	HYDERABAD COUNTER FILED USR 68915/2021. PAPER BOOK IS PLACED IN THE BUNDLE
7	CRLA/1462/2008	N.MOHAN Vs THE STATE OF A.P.	C SUNIL ANAND	T SRUJAN KUMAR REDDY (SPL PP FOR CBI)	NIZAMABAD PROOF OF SERVICE FILED USR 71996/2023. PAPER BOOK PREPARED AND PUT UP IN EB.

8	CRLA/696/2009	CH.JAYACHANDRA Vs THE STATE OF A.P., THROUGH ACB, CITY RANGE, HYDERABAD		T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	HYDERABAD NOTICE SENT TO THE APPELLANT NOT YET RETURNED. PROOF OF SERVICE NOT FILED. LC RECORD NOT RECEIVED.
9	CRLA/729/2009 CRLA/579/2014	JATOTHU BUJJI AND ANOTHER Vs THE STATE OF A.P.	O KAILASHNATH REDDY	PUBLIC PROSECUTOR	WARANGAL PAPER BOOK IS PLACED IN THE BUNDLE
10	CRLA/579/2014	GUGULOTH BHADRAM , BHADRU AND ANOTHER Vs THE STATE OF AP.,	A PRABHAKAR RAO	PUBLIC PROSECUTOR	WARANGAL
11	CRLA/831/2009	Sri Thadumu Adavaiah Vs The State Anti Corruption Bureau, through Inspector	P RAVI SHANKER	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	HYDERABAD PAPER BOOK PREPARED AND PUT UP IN EB.
12	CRLA/1188/2009	Sri K. Rama Rao Vs The State of Andhra Pradesh	G V SOBHANADRI	T SRUJAN KUMAR REDDY (SPL PP FOR CBI)	HYDERABAD PAPER BOOK IS PLACED IN THE BUNDLE
13	CRLA/31/2010	SMT. K. LALITHA KUMARI, HANUMAKONDA, WARANGAL DIST. Vs THE STATE, REPTD. BY SPL.P.P., ACB., HYDERABAD.	M SURENDER RAO	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	WARANGAL PAPER BOOK IS PLACED IN THE BUNDLE
14	CRLA/455/2010	KASTURI RAMA RAO Vs SATE OF A.P., REP BY PP.,REP BY SPL.PP.,	NARAPARAJU AVANEESH	T SRUJAN KUMAR REDDY (SPL PP FOR CBI)	HYDERABAD LC RECORD RECEIVED. memo filed usr no 40298/26
15	CRLA/811/2010	M. RAMA KRISHNA RAO, HYDERABAD. Vs THE STATE OF A.P., REPTD. BY SPL. P.P., ACB., HYDERABAD.	NEMURI ABHISHEK	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	HYDERABAD PAPER BOOK PREPARED AND PUT UP IN EB.
16	CRLA/898/2010	BODDUPALLY SUBASH Vs THE STATE OF A.P.	KOPPULA GOPAL	PUBLIC PROSECUTOR	RANGA REDDY PAPER BOOK IS PLACED IN THE BUNDLE NOTICE SENT TO THE APPELLANT RETURNED UNSERVED VIDE TAPPAL
17	CRLA/1162/2010	Chenchu Yadaiah Vs The State	P VAMSHEEDHAR REDDY	PUBLIC PROSECUTOR	HYDERABAD
18	CRLA/1317/2010	S.THIRUPATHI REDDY, NALGONDA DISTRICT Vs STATE ACB, REP.BY SPL.PP AND STANDING COUNSEL FOR ACB, HYD	NAGESHWARA RAO PAPPU	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	HYDERABAD PAPER BOOK PREPARED AND PUT UP IN EB.

19	CRLA/1473/2010	Smt. A.Rukmini, Vs Syed Amiruddin Hussain,	S BHOOMA GOUD	BOLLU NAGARAJU	HYDERABAD R1 APP R2 APP BY P.P PAPER BOOK IS PLACED IN THE BUNDLE
20	CRLA/956/2011	Sampangi Venkanna, Vs The State of Andhra Pradesh,	P VAMSHEEDHAR REDDY	PUBLIC PROSECUTOR	NALGONDA RCF SENT, LC RECORD NOT RECEIVED.
21	CRLA/1155/2011	Durva Kailash, Vs The State of Andhra Pradesh,	M V L NARSAIAH	PUBLIC PROSECUTOR	ADILABAD
22	CRLA/434/2012	Mohd. Younus Noumani Vs THE STATE OF AP REP BY ITS PP HYD.,	SRINIVAS M VEROSE SANJANA	PUBLIC PROSECUTOR	KARIMNAGAR
23	CRLA/1049/2012 CRLA/1050/2012	P.MADHUKAR RAO Vs THE STATE OF A.P., THROUGH CBI/SPE, HYDERABAD	A DATTANAND	T SRUJAN KUMAR REDDY (SPL PP FOR CBI)	HYDERABAD PAPER BOOK IS PLACED IN THE BUNDLE
24	CRLA/1050/2012	N.P.MANIK RAO, Vs THE STATE OF AP., REP. BY ITS SPL. PP HYD., FOR CBI., / SPE	A PRABHAKAR RAO	T SRUJAN KUMAR REDDY (SPL PP FOR CBI)	HYDERABAD PAPER BOOK IS PLACED IN THE BUNDLE
25	CRLA/54/2013	Sirsavada Govardhan Vs The State through SHO.,	N RAVI PRASAD	PUBLIC PROSECUTOR	NALGONDA
26	CRLA/348/2014	EPURI PRABHAKAR Vs THE STATE OF AP., THROUGH INSPECTOR OF POLICE	T V KALYAN SINGH	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	HYDERABAD PAPER BOOK IS PLACED IN THE BUNDLE
27	CRLA/932/2014 IA 1/2016(CRLAMP 17048/2016)(Implea d Petition) IA 2/2016(CRLAMP 22457/2016)(Condo ne Delay in Rep) IA 3/2016(CRLAMP 22461/2016)(Condo ne Delay Petition)	RAVULA GOVERDHANAN CHARY Vs THE STATE OF A.P., AND ANOTHER	Y HEMA CHANDER	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	HYDERABAD PAPER BOOK IS PLACED IN THE BUNDLE
28	CRLA/1284/2014 IA 1/2026(Miscellaneous Petition)	I. Sanjeeva Vs State of Telangana	R. PRABHAKAR	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	HYDERABAD (LETTER) SYNOPSIS FILED ON BEHALF OF THE APPELLANTS FOR ALLOWING THE CRIMINAL APPEAL ON 16.06.2026
29	CRLA/1129/2015 IA 1/2015(CRLAMP 1774/2015)(Bail (u/s 389(1)))	BUDDAPULLAPOLLA NARSIMULU, MAHABUBNAGR DIST. AND 2 OTHRS Vs P.P., HYD	M ACHUTA REDDY	PUBLIC PROSECUTOR RAJAGOPALLAVAN TAYI (R2)	MAHABUBNA GAR (COURT SLIP) PAPER BOOK IS PLACED IN THE BUNDLE

30	CRLA/1191/2015 IA 1/2025(Fix an Early Date)	GANGAM VENKATESAM, HYD Vs ACB- INSPECTOR OF POLICE, CITY RANGE II, HYD	AVADESH NARAYAN SANGHI	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	HYDERABAD PAPER BOOK IS PLACED IN THE BUNDLE
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INTERLOCUTORY

31	CCCA/153/2017 IA 1/2017(CCCAMP 387/2017)(Condone Delay in Rep) IA 2/2017(CCCAMP 388/2017)(Stay Petition) CCCA/125/2016	JOSHPHINE GRACE BENJAMIN [SINCE DIED] AND ANR Vs JOHN ISRAEL [SINCE DIED] PER LR AND 3 OTHERS	PRABHAKAR PERI	G L NARASIMHA RAO (R2) CH SAMSON BABU (R5) CH SAMSON BABU (R4)	HYDERABAD R-1-DIED VIDE C.T. R-2-APP BY M/S G.L.NARASIM HA RAO R-3-DIED PER LRS RR-6 TO 8 AS PER C.O.DT.19-10- 2023. RR-4 & 5-APP BY CH.SAMSON BABU
32	CCCA/125/2016 IA 1/2026(Direction Petition)	JOHN ISRAEL (SINCE DIED) AS PER LRS Vs MRS. MARY ELIZABETH SUNEETA,	G L NARASIMHA RAO	CH SAMSON BABU PRABHAKAR P (R5)	HYDERABAD RR-1,3 & 4- APP BY CH.SAMSON BABU R-2-DIED VIDE C.T. R-5-(PARTY LEFT)VIDE POSTAL- ENDORSEME NT BATT A DUE WITH A PETITION- DETAILED AND CORRECT ADDRESS FOR R-5 COUNTER AFFIDAVIT FILED VIDE USR NO. 83611/2026
33	CCCA/262/2018 IA 2/2018(Extension Petition)	MUKESH KAMAT (Died per LR R2) Vs SURESH KAMAT	R RANGANATHAN	D MADHAVA RAO (R2)	HYDERABAD BATT A DUE WITH A PETITION & CORRECT ADDRESS FOR R-1. R-2 APP BY M/S D.MADHAVA RAO ADV.
34	AS/1555/2018 IA 1/2018(Injunction Petition) IA 2/2018(Suspension Petition) IA 1/2024(Direction Petition)	SURISSETTY BALAMMA Vs UPPARI VIAJAYA RAMULU	MSVS SUDHA RANI	KUTURU RAVINDER REDDY PRATAP REDDY	MAHABUBNA GAR RR 1,2,4,5,7,8,9,1 0 TO 14 APP BY KUTURU RAVINDER REDDY PRATAP REDDY RR 3 & 6 DIED VIDE C.T. 1)MEMO FILED VIDE USR NO.72738/202 1 2)MEMO FILED VIDE USR NO.5310/2022

35	AS/1611/2018 IA 2/2018(Injunction Petition) IA 1/2021(Implead Petition)	IREDDY BAKKAMMA AND ANOTHER Vs BARAJU MADHAVA REDDY (DIED) AND 12 OTHERS	K JAGADISHWAR REDDY	C ROHINI SMITHA I RAMANA REDDY (R5) I RAMANA REDDY (R9) I RAMANA REDDY (R6) I RAMANA REDDY (R7) CH KOTESWARA RAO (R12) I RAMANA REDDY (R3) CH KOTESWARA RAO (R11) I RAMANA REDDY (R10) G L NARASIMHA RAO I RAMANA REDDY (R8) I RAMANA REDDY (R4) I RAMANA REDDY (R2)	KARIMNAGAR R-1- DIED VIDE C.T. RR-2 TO 10- APP BY M/S RAMANA REDDY R-11- RETURNED UNSERVED(P ARTY LEFT) RR-12 & 13- SERVED RR-27 & 28- APP BY M/S CH.KOTESWA RA RAO R-31 App-by C.Rohini Smitha (16467) (Implead Petition in IA.No.1 of 2021) vide USR No. 52683 of 2022 1)COUONTER AFFIDAVIT FILED VIDE USR NO.61136/202 2 2)COUNTER AFFIDAVIT FILED VIDE USR NO.79728/202 2 3)COUNTER AFFIDAVIT FILED VIDE USR NO.21380/202 3. PROOF OF SERVICE FILED VIDE USR NO.99817/202 3. I RAMANA REDDY FOR PROPOSED RESPONDEN TS NO 25 AND 26 VIDE USR NO 78385 OF 2022. R31 app by C.Rohini Smitha in IA No.01/2021 as per court order dated: 13.08.2025. COUNTER AFFIDAVIT FILED VIDE USR NO. 113871/2026
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FINAL HEARING

36	AS/87/2018	Jeengarala Venkata Reddy Vs JEENAGARALA SATHYAMMA	M ACHUTA REDDY	PALLE SRINIVASA REDDY (R9) PALLE SRINIVASA REDDY (R10) PALLA DAMODAR REDDY (R3) PALLE SRINIVASA REDDY (R1) A GIRIDHAR RAO (R6) PALLA DAMODAR REDDY (R2) PALLE SRINIVASA REDDY (R7) PALLA DAMODAR REDDY (R4) PALLE SRINIVASA REDDY (R8)	MAHABUBNA GAR R-1-DIED VIDE C.T. RR2 TO 4-APP BY P.DAMODAR REDDY RR5 & 7- SERVED R6-DIED AS PER LRS RR8 TO 10 RR-8 TO 10- APP BY M/S P.SRINIVASA REDDY- IN IA NOS.2 & 3 OF 2022(PROPOSED LRS FOR R-6) MEMO FILED VIDE USR NO.64898/202 2 FOR R-6- (DECEASED) (LETTER) ADDITIONAL MATERIAL PAPERS FILED VIDE USR NO.88670 OF 2025 WRITTEN ARGUMENTS FILED VIDE USR NO.91291 OF 2025 BRIEF MATERIAL POINTS FILED VIDE USR NO.103933 OF 2025
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